

(12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. No.2198/95

This the 19<sup>th</sup> day of February 1997

HON'BLE SHRI S.R. ADIGE, MEMBER(A).

HON'BLE DR. A. VEDAVALLI, MEMBER(J).

Mrs. Vidya Devi  
W/o Shri Sukhbir,  
R/o 267, Lawrence Road,  
Delhi.

..... Applicant.

(By Advocate Shri A.K. Bhardwaj)

versus

1. National Capital Territory of Delhi  
through the  
Chief Secretary,  
National Capital Territory of Delhi  
Old Secretariate,  
Delhi.

2. Director of Education,  
Directorate of Deduation.  
National capital Territory of Delhi  
Old Secretariate,  
Delhi.

3. Shri P.L. Balmiki,  
The Education Officer,  
North District,  
Zone-I, Lucknow Road,  
Delhi.

4. The Head Mistress,  
Govt. Girls Middle School,  
Rampura,  
Delhi.

..... Respondents.

(By Advocate Shri Raj Singh)

JUDGEMENT

By Hon'ble Shri S.R. Adige, Member(A).

1. Applicant seeks quashing of order dated 23.2.95 (Annexure-A) by which her appointment as Waterwoman has been held to be not in accordance with law.

/

...2...

2. Admittedly applicant's name alongwith others was sponsored by the Employment Exchange and an interview was held on 29.1.94 in which she together with others also approved. The duly Competent Selection Committee selected her subject to fulfilling requisite qualifications including age and approval by the competent authority. Respondents states that later on verification she was found to be overaged and her name was not approved by the competent authority (Dy. Director of Education).

3. From letter dated 1.11.94 (Annexure R-5) annexed with respondents reply it is clear that age limit has been prescribed for part time workers including woman, working against sanctioned part time posts and paid out of contingencies/recruited through Employment Exchange. Applicant has not furnished any materials to establish that she falls within the age limit prescribed in the said circular to warrant judicial interference in this matter.

4. The OA is dismissed. No costs.

A Vedavalli

(DR. A. VEDAVALLI)  
MEMBER (J)

RB.

S. R. Adige  
( S. R. ADIGE )  
MEMBER (A)